



आयकर अपीलीय अधिकरण, राजकोट न्यायपीठ, राजकोट।

**In The Income Tax Appellate Tribunal, Rajkot Bench, Rajkot**

**Before Dr. Arjun Lal Saini, Accountant Member**

**And**

**Dr. Dinesh Mohan Sinha, Judicial Member**

**आयकर अपील सं./ ITA No. 559/Rjt/2025**

**निर्धारण वर्ष / Assessment Year: (2015-16)**

**(Physical Hearing)**

Late Pritiben A Gandhi L/R Pavan A Gandhi, C-702, Sadguru Vatika, Airport Road, Rajkot (Gujarat)- 360001	<b>Vs.</b>	<b>Income Tax Officer</b> Ward - 2(1)(1), Aayakar Bhavan Race Course Ring Road, Rajkot - 360001
<b>PAN/GIR No.: ACIPG8956D</b>		
<b>(Assessee)</b>		<b>(Respondent)</b>

निर्धारिती की ओर से/Assessee by : Ms. Devina Patel, AR  
राजस्व की ओर से/Respondent by : Shri Abhimanyu Singh Yadav, Sr. DR

सुनवाई की तारीख/**Date of Hearing** : 25/02/2026  
घोषणा की तारीख/**Date of Pronouncement** : 13/04/2026

**आदेश /ORDER**

**Per, Dr. Arjun Lal Saini, AM:**

The present appeal has been filed by the Assessee, against the order passed by the Learned Commissioner of Income Tax (Appeal), National Faceless Appeal, Centre (NFAC), Delhi [hereinafter referred to as "CIT(A)"] dated 31.07.2025, arising in the matter of assessment order passed u/s.144 r.w.s. 263 of the Income Tax Act, 1961 dated 30.03.2022, relevant to the Assessment Year 2015-16.



2. Before us, the learned Counsel, Ms. Devina Patel, on behalf of the assessee, submitted that the assessee did not wish to press this appeal, to which, the learned Departmental Representative (DR) did not raise any objection. Consequently, we treat this appeal as withdrawn.

3. In the result, the appeal of the assessee (*in ITA No.559/Rjt/2025 for AY.2015-16*) is dismissed as withdrawn.

**Order is pronounced in the open Court on 13/04/2026.**

**Sd/-**  
**[ Dr. Dinesh Mohan Sinha ]**  
न्यायिक सदस्य/ **Judicial Member**

**Sd/-**  
**[ Dr. Arjun Lal Saini ]**  
लेखा सदस्य/**Accountant Member**

//True Copy//

Rajkot  
Date: 13/04/2026.

**आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :**

- अपीलार्थी/ The Assessee
- प्रत्यर्थी/ The Respondent
- आयकर आयुक्त/ CIT
- आयकर आयुक्त(अपील)/ The CIT(A)
- विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण/ DR, ITAT, Rajkot
- गार्ड फाईल/ Guard File

By order,

Assistant Registrar/Sr.PS/P.S.  
ITAT, Rajkot